

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 2904

TO BE ANSWERED ON MARCH 13, 2018

PROPERTY ON LEASE

No. 2904 SHRI KRUPAL BALAJI TUMANE:
SHRI ARVIND SAWANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government's property worth thousands crores of rupees is on lease at nominal rates in the country since the British regime;
- (b) If so, the details thereof, State-wise;
- (c) Whether the Government proposes to formulate any policy for regularization of the lease rents/rates; and
- (d) If so, the details and status thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY
OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a to d) The Central Government is administering leases in respect of thousands of residential, commercial and institutional properties all over India which were leased out at various points in time at the rates prevailing at that time. The lease rent/rates are as per terms and conditions of the Lease Agreement.
